

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/914/2019  
NAME OF THE PETITIONER(S) : HELLMAN WORLDWIDE LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : PENDA MARKETING PVT LTD  
UNDER SECTION : SEC 9 OF IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|       |                   |             |           |

REPRESENTATION BY WHOM

**ORDER**

Ms. Elavarasi, Advocate for the Petitioner and Ms. Deepa Mariappan, Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Petitioner seeks for an adjournment in relation to the arguments. Taking into consideration the representation, this matter is adjourned to **07.10.2020** for arguments.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)